

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016
APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016
APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016
APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016
APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016
APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016
APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016
APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016

Dated: 25th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh, Mr. Saahil Kaul
Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.8

APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh, Mr. Saahil Kaul
Mr. S.R. Pandey, Legal Adviser for R.1

Mr. M.G. Ramachandran
Ms. Poorva Saigal,
Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.8

APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh, Mr. Saahil Kaul
Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.9

APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh, Mr. Saahil Kaul
Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.9

APPEAL NO. 183 of 2016 & IA NO. 396 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Buddy A. Ranganadhan
 Mr. Hemant Singh, Mr. Saahil Kaul
 Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.8

APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Mr. Hardik Luthra, Mr. Vivek Paul Oriel
 Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Buddy A. Ranganadhan
 Mr. Hemant Singh, Mr. Saahil Kaul
 Mr. S.R. Pandey, Legal Adviser for R.1

Mr. M.G. Ramachandran
 Ms. Poorva Saigal,
 Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.8

APPEAL NO. 185 of 2016 & IA NO. 399 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Mr. Hardik Luthra, Mr. Vivek Paul Oriel
 Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Buddy A. Ranganadhan
 Mr. Hemant Singh, Mr. Saahil Kaul
 Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.9

APPEAL NO. 186 of 2016 & IA NO. 401 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hardik Luthra, Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh, Mr. Saahil Kaul
Mr. S.R. Pandey, Legal Adviser for R.1

Mr. Subhash Chandran for R.9

ORDER

We have heard learned counsel for the appellant.

List these matters for further hearing on **17.11.2016 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

dk/vt